

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

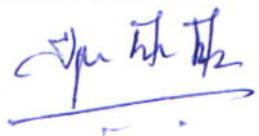
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: Tibbu Thankachan Varghese
V/s.
Wensel Aquas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	K. T. Thomas	Advocate for Petitioners	
2	Farooz Bhatwarkar H.B Pravin P. Gulecha	Advocate for The RESPONDENT	

ORDER

TCP No. 371/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 17.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)